

SECTION-III

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION
CIVIL APPEAL NO. 433 OF 2015

Indian Coffee Workers Cooperative
Through its General SecretaryAppellant(s)
-Versus-

Commissioner of Service Tax, DelhiRespondent(s)

OFFICE REPORT

The matter above-mentioned was listed before the Hon'ble Court on 12th December 2014, when the Court was pleased to pass the following orders:

**“Delay condoned.
Admit.
Tag with S.L.P. (C) No.18745 of 2014.”**

Accordingly, Notice of Lodgement of Petition of Appeal was issued on 30th January 2015 to Sole Respondent through Registered A.D. Post. Mr. B.K. Prasad, Advocate has on 16th February 2015 filed Vakalatnama/ Appearance on behalf of the Sole Respondent, but he has not filed Counter Affidavit so far.

It is submitted that time to file Statement of Case has expired, but no one has filed Statement of Case so far.

The Office Report is listed before the Ld. Registrar Court for orders.

Dated this the 13th day of April, 2016.

ASSISTANT REGISTRAR

Copy to:-

1. Mr. Rajinder Mathur, Advocate
129, Lawyers Chambers,
Delhi High Court.
2. Mr. B.K. Prasad, Advocate
Central Agency Section.

ASSISTANT REGISTRAR